

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 119 OF 2019

Dated: 10th April, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

South East U.P. Power Transmission Company Ltd. Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Apoorva Misra
Mr. Aditya K. Singh
Mr. Shresth Sharma

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sachin Dubey for R-1

ORDER

Learned counsel Mr. C.K. Rai accepts notice on behalf of Resplendent
No.1.

Issue notice to other Respondents returnable on 16.05.2019. Dasti, in
addition, is permitted.

List the matter on **16.05.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/bn

(Justice N. K. Patil)
Judicial Member